an>

Title: Election of one Member from Lok Sabha to Employees' State Insurance Corporation.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of my senior colleague, Shri Bhupender Yadav, I beg to move the following:-

> "That in pursuance of clause(i) of Section (4) of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules, 1950, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from amongst themselves to serve as Member of the Employees' State Insurance Corporation, *vice* Shri John Barla appointed as the Minister, subject to the other provisions of the said Act and the rules made thereunder."

माननीय अध्यक्ष : प्रश्न यह है:

> "कि इस सभा के सदस्य कर्मचारी राज्य बीमा (केन्द्रीय) नियम, 1950 के नियम 2क के साथ पठित कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 4 के खण्ड(i) के अनुसरण में, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों और उसके अधीन बनाए गए नियमों के अध्यधीन श्री जॉन बर्ला, जो मंत्री के रूप में नियुक्त हुए हैं, के स्थान पर कर्मचारी राज्य बीमा निगम के सदस्य के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें ।"

प्रस्ताव स्वीकृत हुआ ।